CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. No.4/94

Tuesday, this the 4th day of January, 1994.

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

PR Prakashan, CPC Mazdoor, IOW Office, Southern Railway, Calicut.

....Applicant

By Advocate Shri K Ramakumar.

.Vs.

- The Union of India represented by the General Manager, Southern Railway, Madras.
- 2. The Divisional Personnel Officer, Southern Railway, Palghat.
- 3. Senior Divisional Engineer, Coordination, Southern Railway, Palghat.

....Respondents

By Advocate Shri K Karthikeya Panicker.

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN.

Applicant submits that he is entitled to continue as a Khalasi. He also seeks to restrain respondents from posting him out of that category, as a Gangman.

- 2. Mr K Karthikeya Panicker, learned Counsel for Railways, submitted that the "decasualised posts" will be filled up only by appointing Khalasis, according to their seniority, and not by inducting Gangmen. We record the submission. In the light of this, the apprehension of applicant is unreasonable.
- 3. The Original Application is disposed of accordingly. No costs.

 Dated the 4th January, 1994.

Olematakrishnan PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN